

ITEM NO.33

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 924-925/2015

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BIR SINGH & ORS.

Respondent(s)

Date : 28/03/2016 These appeals were called on for hearing today.

For Appellant(s) Mr. Mukul Singh,Adv.

Mr. Gaurav Dhingra,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Respondent No.2 is reported to be dead. The learned counsel
for the appellant shall within a period of four weeks file an
application for substitution to bring on record his Lrs.
List again on 10.5.2016.

(M V RAMESH)

Registrar

MG